

Declaration of Assets and Liabilities

Year... 2026

*Handwritten:*  
 9/12/26  
 2785  
 10/2/26

I, Shaily Kumari, son/daughter/wife of Naraj Kumar Singh

aged 45 years, belonging to Bihar Legislative Assembly service and presently working as Assistant section officer

give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20000/-	25000/-	Paisha Singh	Arunika Singh	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking financial Companies	Sukanya Samridhi 10000/- monthly PSIP 10000/- monthly	Sukanya Samridhi 15000/- yearly			
(iii)	Bonds, Debentures and Shares in companies	Mutual fund 20000/- monthly	Mutual fund 5000/- monthly			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc					
(v)	Motor Vehicles (details of make, etc.)	Hyundai 120 Active	Suzuki Honda Scooty			
(vi)	Jewellery (give details of weight and value)	950gm Gold 349.350gm Silver	270gm Gold			
(vii)	Other assets, such as values of claims / interests					

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value		Kankarbagh Main Road Patna-20 533 P 546 P 10000/- sq feet 11,00,00,000/- Rs			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks		
	(ii) Loans from financial institutions		
	(ii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

Shaily Kumar

	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BNUPK 87230	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

**C. Personal Detail**

GPF/CAF/PRA/N No. :-

PTS / BLA - 1314

Gender :-

F (M/F)

Date of Birth :-

05 | 02 | 1980 (DD/MM/YYYY)

Class/Group :-

B (A/B/C)

Cadre :-

Assistant section officer Bihar Legislative Assembly  
 (Full Name e.g. B.A.S. - Bihar Administrative Service,  
 B.S.S. - Bihar Secretariat Service etc.)

Home District :-

Patna

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature Shaily Kumari

Name of Employee: SHAILY KUMARI

Designation: Assistant section officer

Department: Bihar Legislative Assembly

Place: Patna

Date: 09.02.20

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Shaily Kumari